NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 33/2016 RT NO.82/Chd/Pb/2017

MAG	Jindal Associates	Petitioner.
IVI/S	Jingai Associates	Penioner

Versus

Kamlesh Bhargava Hospital & Research Centre Pvt. Ltd. ... Respondent

Present: Mr. Rakesh Bhatia, Advocate for petitioner.

None for respondent.

Learned counsel for petitioner submits that the matter has been settled and, therefore, seeks to withdraw the instant petition. Allowed and the petition is dismissed as withdrawn.

(Justice R.P. Nagrath)
Member (Judicial)

July 04, 2017 arora